BRITISH EXPERT FOR THE INDIAN INSTITUTE OF TECHNOLOGY, KHARAGPUR

*413. SHRIMATI SHOILA BALA DAS: Will the Minister for EDUCATION be pleased to state:

(a) whether it is a fact that a Bri tish expert has been called to instal the newly received equipment at the Indian Institute of Technology at Kharagpur under the Colombo Plan; and

. (b) if so. whether no Indian is available for the job?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes.

(b) Since the Institute is receiving complete Tool Room equipment from the United Kingdom under the Colombo Plan, it was considered necessary to secure the services of an expert with experience of British Machine Tools and modern Tools Room practice to instal the equipment and put it to the most effective use. No Indian expert with the necessary experience is available on the terms which can be offered.

SHRIMATI SHOILA BALA DAS: How long will that expert stay here?

SHRI B. N. DATAR: He is expected to stay for about two years.

SHRIMATI SHOILA BALA DAS: How much will it cost the Government⁷

SHRI B. N. DATAR: It will not cost much. The Institute will bear only the internal cost, namely, accommodation,' travelling within India, medical expenses and the entire salary and other allowances will be borne from the contribution of the United Kingdom towards the Colombo Plan.

SHRIMATI SHOILA BALA DAS: Is it the intention of the Government to train the Indians for this job?

SHRI B. N. DATAR: It is the intention and that is one of the terms of reference.

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MR. CHAIRMAN: Mrs. Nigam, why don't you sit by her side?

to Questions

SHRIMATI SAVITRY NIGAM: Sir, I was expecting other sisters to come.

SHRI S. MAHANTY: Have the Government come to the conclusion that no Indian personnel were available for this task?

SHRI B. N. DATAR. Government have information that no Indian who has expert knowledge and experience in this respect, is available.

SHRI S. MAHANTY: Sir, some time back we had an occasion to know that the Government had yet undertaken no survey of trained personnel in India I want to know what procedure did the Government follow in ascertaining that no Indian trained personnel were available for this job?

SHRI B. N. DATAR: The Government made enquiries and found that no such man was available.

SHRI S. MAHANTY: Was an advertisement issued?

SHRI B. N. DATAR: It was not considered necessary to advertise.

SHRI S. MAHANTY: Sir, my question is: Was an advertisement issued?

SHRI B. N. DATAR: I said that it was not considered necessary. That is what I have said.

SHRIMATI SHOILA BALA DAS: Are there any foreign experts going to be taken up on the permanent staff of the Institute?

SHRI B. N. DATAR: I have no information.

PROF. G. RANGA: Sir. this raises an important question. Are we to understand that the Government are the sole authority to decide whether for any particular job advertisement has to be made or not?

SHRI B. N. DATAR: Sir. it is not the Government but it is the institution

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which asks for this and only at the request of the institution Government have moved in this matter.

PROF. G. RANGA: If my hon. friend wii] look again into the answer that he has given, he gave us the impression that there may be an expert suitable for this job in India but on the terms that were being made available in India they could not find the expert and therefore they had to import the foreign expert because the salary and all the rest of it was being paid by others. But later on my hon. friend gave us the answer that the man suitable for the job was not available. How does he reconcile these two things?

SHRI B. N. DATAR: The two are perfectly correct. Here it was found that no Indian expert for this particular job on the terms on which we can get an expert was available and here we are getting this expert on extremely cheap terms.

SHRI S. MAHANTY: But what is your contribution to the Colombo Plan?

SHRI B. N. DATAR: That is what I have stated. The contribution of the Government of India is extremely small.

SHRI B. K. P. SINHA: Does not the answer of the hon. Minister imply that the man was available but the terms were, in the opinion of the Government, rather high or unconscionable?

SHRI B. N. DATAR: I have no information at this stage to show that such an expert was available.

SHRI KISHEN CHAND: Is it not the practice for Government to advertise for any post and refer it to the Union Public Service Commission and only in case no applications are received, it will be considered that no suitable Indians are available?

SHRI B. N. DATAR: The hon. Member's information is correct only to a certain extent and not in all cases.

SHRI C. G. K. REDDY To what extent is it correct?

SHRI B. N. DATAR: I should like to have notice if you want details.

REFORM OF PUBLIC ADMINISTRATION

•414. KHWAJA INAIT ULLAH: Will the Minister for HOME AFFAIRS be pleased to state what steps Government propose to take on the report of the Planning Commission regarding the reform of public administration?

The	DEPU	ГY	MINISTI	ER	FOR	
HOME	AFFA	AIRS	(Shri	В.	N.	
DATAR)	: The	reco	mmendati	ons	are	
still under consideration.						

SHRI C. G. K. REDDY: When were these recommendations submitted to the Government?

SHRI B. N. DATAR: Sir, we have appointed a committee on administration. It is going into all the aspects of the case and after we receive their report, the Government of India will take final decisions.

KHWAJA INAIT ULLAH: Is not the report of the Five Year Plan sufficient for the Government to work on?

SHRI B. N. DATAR: That report is naturally in general terms. But there are a number of details which, have to be gone into by the Government.

KHWAJA INAIT ULLAH: Has any action been taken by the Government on this Five Year Plan regarding administration?

SHRI B. N. DATAR: Action has been taken by the appointment of a committee on administration, which is going into the general recommendations of the Five Year Plan and finding out what further details are to be filled in from the administrative point of view.